## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 274/16	TP 118/17	Hearing	433(e)/433(f)	Fedex Express Transportation & Supply Chain Services(India) Pvt. Ltd., Vs Pickthemup Technologies Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

11

REPRESENTATION TO WHOM

SIGNATURE

K.N SACJA 9986921192 Petitiones

Safar

Counsel for petitioner is present. He is directed to comply the provisions of I&B code applicable to the facts of this case.

List it on 12.07.2017.

MEMBER (J)

MEMBER (T)